

No. L-1/18/2010-CERC
CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Coram

1. **Dr. Pramod Deo, Chairperson,**
2. **Shri S. Jayaraman, Member**
3. **Shri V.S. Verma, Member**
4. **Shri M. Deena Dayalan, Member**

In the matter of

The Indian Electricity Grid Code, 2010.

ORDER

The Commission had published draft of the Indian Electricity Grid Code, 2010 to invite comments/suggestions/objections from the stakeholders through public notice dated 12.2.2010.

2. The views of the stakeholders received in response to the above public notice and during the public hearing on 15.3.2010, have been considered very carefully. We direct that the Indian Electricity Grid Code, 2010 as per the notification placed below be published in the Official Gazette to be applicable with effect from 3.5.2010.

3. We shall separately, in due course of time, indicate our reasons for the decisions on the responses received.

Sd/= **(M Deena Dayalan)**
Member

Sd/= **(V.S. Verma)**
Member

Sd/= **(S. Jayaraman)**
Member

Sd/= **(Dr. Pramod Deo)**
Chairperson

New Delhi, dated 26th April 2010